IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ). No. 446 of 2014

Abhay Kumar Sinha … Appellant

Versus

The State of Jharkhand through C.B.I. … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Ms. Lina Shakti, Advocate
For the C.B.I. : Mrs. Nitu Sinha, Spl. P.P.

Order No.03 Dated- 29.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, four weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/